


Name of Corporate Debtor : SU Toll Road Pvt Ltd

Annexure 7
Date of Commencement of CIRP : 18 August 2025
List of Creditors as on 31 March 2026
List of Operational Creditors (Government Dues)

Sl No.	Department	Government	Details of claim received			Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% of voting Share in COC if applicable
1	GST	State Government	28-Aug-25	4,09,792	4,09,792	Statutory Dues	No	No	No	NA	-	-	-	-	
2	CGST	Central Government	14-Sep-25	3,94,40,863	-	Statutory Dues	No	No	No	NA	-	3,94,40,863	-	-	
3	CDSL	Central Government	08-Jan-26	2,56,875	1,77,000	Statutory Dues	No	No	No	NA	-	79,875	-	-	
Total				3,97,07,530	5,86,792							3,85,20,738			

Note: The status of claims presented is updated as of 31 March 2026d information available with the management of the Corporate Debtor.

For SU Toll Road Private Limited


S. Rajendran
Resolution Professional
Regn. No. IBBI/IPA-002/IP-N00098/2017-2019/10241.